

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, MUMBAI
REGIONAL BENCH**

Service Tax Miscellaneous Application No. 85203 of 2021

(On behalf of Appellant)

in

Service Tax Appeal No. 87311 of 2017

(Arising out of Order-in-Appeal No. PK/ST-I/MUM/67-69/17-18 dated 25.05.2017 passed by the Commissioner of Service Tax (Appeals)-I, Mumbai)

Commissioner of CGST, Mumbai Central

Appellant

4th floor, GST Bhavan, 115, M.K. Road,
Churchgate, Mumbai 400 020.

Vs.

M/s. BPEA Advisors Pvt. Ltd.

Respondent

8th floor, Piramal Tower, Peninsula Corporate Park,
Ganpatrao Kadam Marg, Lower Parel,
Mumbai 400 013.

WITH

Service Tax Miscellaneous Application No. 85128 of 2021

(On behalf of Appellant)

in

Service Tax Appeal No. 88273 of 2018

(Arising out of Order-in-Appeal No. SK/GST(Audit-II)/MUM/28/Appeals Raigad/2018 dated 07.02.2018 passed by the Commissioner of CGST & Central Excise, Navi Mumbai)

Commissioner of CX & ST, Raigad

Appellant

4th floor, Kendriya Utpad Shulk Bhawan,
Plot 01, Sector 17, Khandeshwar,
Raigad 410 206.

Vs.

M/s. Akshar Anshul Construction LLP

Respondent

Plot No.9, Sector 16, Taloja, MIDC Road,
Gaon Roadpali, Kalamboli 410 218.

Appearance:

Shri Dilip Shinde, Assistant Commissioner and Shri S.K. Hattangadi,
Assistant Commissioner, Authorised Representatives for the Appellant
None for the Respondent

CORAM:

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

FINAL ORDER NO. **A/87244-87245/2021**

Date of Hearing: 30.11.2021

Date of Decision: 30.11.2021

PER: BENCH

Revenue has filed these miscellaneous applications seeking withdrawal of appeals, as the amount involved in these two cases is less than that prescribed by litigation policy Circular F. No. 390/Misc/116/2017-JC dated 22.08.2019.

2. We have considered the miscellaneous applications.
3. The miscellaneous applications are allowed and the appeals dismissed as withdrawn.

(Order pronounced in the open court)

(Sanjiv Srivastava)
Member (Technical)

(Dr. Suvendu Kumar Pati)
Member (Judicial)

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